

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2224 TO BE ANSWERED ON: 31.07.2026

PM PRANAM Scheme

**2224. Shri Lavu Sri Krishna Devarayalu:
Shri Putta Mahesh Kumar:**

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total amount of funds sanctioned and released to the states under the PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother Earth (PM PRANAM) scheme since inception, State-wise and year-wise;
- (b) the area and farmers covered under the scheme, State-wise and district-wise for Andhra Pradesh;
- (c) the financial assistance released to farmers, State-wise and district-wise for Andhra Pradesh indicating the timeline by which the first incentive under the scheme is planned to be disbursed;
- (d) whether there are issues in incentive disbursement, if so, the details thereof;
- (e) whether the Government plans to continue the said scheme during the financial year 2025–26, if so, the details of the proposed extension and budgetary allocations; and
- (f) the total quantity of chemical fertilisers, Urea, DAP, NPK, MOP consumed during the last five years, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a) to (e) The Cabinet Committee on Economic Affairs (CCEA), on June 28, 2023, approved the “PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM)” for the period from 2023-24 to 2025-26. This initiative aims to support the mass movement initiated by States and Union Territories (UTs) to preserve the health of Mother Earth through the promotion of sustainable and balanced fertilizer use, adoption of alternative fertilizers, promotion of organic farming, and implementation of resource conservation technologies.

All States/UTs are covered under the PM-PRANAM scheme, including the State of Andhra Pradesh. The incentives to States/UTs for reduction of consumption of chemical fertilizers (Urea, DAP, NPK, MOP) in a given financial year, compared to the average consumption over the previous three years, under the Scheme is equivalent to 50% of the fertilizer subsidy saved by the State. The incentives can be utilized for promotional activities (IEC) & R&D relating to agricultural infrastructure and increase in the yield. The remaining 50% of the subsidy is retained by Govt. of India.

The incentives to States/UTs for reduction of consumption of chemical fertilizers (Urea, DAP, NPK, MOP) has not yet been disbursed.

(f) The State-wise details regarding the sales of Urea, DAP, MOP and NPKS during the last five years are placed at **Annexure**.

Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No. 2224 for answering on 31.07.2026

STATE WISE SALES OF FERTILIZER FROM 2021-22 TO 2025-26																					
fig. in LMT																					
S.No	State	2021-22				2022-23				2023-24				2024-25				2025-26			
		UREA	DAP	MOP	NPKS	UREA	DAP	MOP	NPKS	UREA	DAP	MOP	NPKS	UREA	DAP	MOP	NPKS	UREA	DAP	MOP	NPKS
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	14.83	3.60	1.78	13.99	15.87	4.64	1.18	13.73	14.99	4.20	1.31	14.02	15.70	4.34	1.71	15.78	17.06	5.45	1.82	15.59
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.01	0.00	0.00	0.00
4	Assam	3.60	0.52	0.55	0.19	3.56	0.63	0.47	0.19	3.73	0.72	0.44	0.23	4.10	0.62	0.57	0.48	4.60	0.72	0.55	0.40
5	Bihar	21.53	5.52	1.38	3.96	21.96	5.66	1.26	4.25	23.24	6.51	1.39	4.39	25.60	5.83	1.84	6.04	25.33	6.57	1.80	5.89
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.00	3.53	0.83	1.31	8.38	3.14	0.56	1.06	8.99	4.34	0.60	1.30	10.07	3.83	0.76	2.34	9.81	3.25	0.82	2.57
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.26	0.03	0.00	0.00	0.28	0.05	0.00	0.00	0.32	0.04	0.00	0.00	0.40	0.04	0.00	0.00	0.21	0.05	0.00	0.00
11	Goa	0.02	0.00	0.00	0.03	0.02	0.00	0.00	0.03	0.02	0.01	0.00	0.02	0.02	0.00	0.00	0.03	0.02	0.00	0.00	0.03
12	Gujarat	21.90	5.00	1.09	6.69	24.73	6.10	0.81	5.23	24.30	6.29	0.80	6.97	24.23	5.42	0.92	8.35	23.99	5.32	0.95	8.28
13	Haryana	20.75	4.96	0.57	0.54	20.46	5.59	0.35	0.26	21.77	5.83	0.36	0.44	22.65	5.34	0.47	1.03	23.20	5.46	0.44	0.82
14	Himachal Pradesh	0.74	0.00	0.04	0.19	0.74	0.02	0.04	0.35	0.68	0.01	0.03	0.32	0.65	0.03	0.03	0.32	0.79	0.05	0.03	0.28
15	Jammu and kashmir	1.67	0.44	0.19	0.00	1.60	0.48	0.17	0.00	1.45	0.44	0.16	0.00	1.36	0.43	0.14	0.01	1.60	0.43	0.21	0.02
16	Jharkhand	2.57	0.91	0.01	0.45	2.56	0.77	0.04	0.45	3.04	0.94	0.03	0.33	3.73	0.84	0.03	0.85	3.22	0.93	0.05	0.76
17	Karnataka	17.84	5.73	2.54	18.72	18.21	6.21	1.41	16.67	15.65	6.42	1.54	15.84	19.17	5.86	2.21	20.90	18.85	6.09	2.46	21.35
18	Kerala	1.15	0.14	0.77	1.26	1.12	0.19	0.78	1.02	0.96	0.16	0.70	1.26	1.15	0.20	0.83	1.26	1.14	0.22	0.87	1.25
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	29.18	12.03	1.18	4.96	32.39	13.85	0.62	4.79	34.37	15.50	0.67	5.41	38.09	11.66	1.08	9.77	42.43	11.47	1.08	11.16
21	Maharashtra	23.68	5.87	3.26	25.75	24.66	7.18	1.38	20.46	23.48	7.36	1.42	23.04	26.41	6.47	2.22	28.79	27.27	5.81	2.55	29.63
22	Manipur	0.14	0.01	0.00	0.01	0.31	0.04	0.04	0.03	0.25	0.01	0.02	0.00	0.14	0.02	0.02	0.01	0.19	0.04	0.01	0.02
23	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.04	0.00	0.00	0.00	0.04	0.00	0.00	0.00	0.03	0.00	0.00	0.00
24	Mizoram	0.01	0.00	0.00	0.00	0.10	0.01	0.00	0.00	0.13	0.00	0.00	0.00	0.20	0.00	0.00	0.00	0.11	0.00	0.00	0.00
25	Nagaland	0.01	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.02	0.00	0.00	0.00
26	Odisha	5.53	2.37	1.07	2.49	5.60	1.94	0.61	2.63	5.84	2.74	0.66	2.42	6.67	2.56	0.77	3.28	7.26	2.78	0.74	3.57
27	Puducherry	0.15	0.01	0.02	0.07	0.17	0.02	0.01	0.06	0.13	0.01	0.01	0.07	0.15	0.02	0.01	0.08	0.14	0.01	0.01	0.08
28	Punjab	31.34	6.27	0.64	1.21	29.45	7.17	0.41	0.58	30.68	7.24	0.50	0.73	32.56	6.61	0.71	1.41	31.39	6.66	0.61	1.29
29	Rajasthan	22.59	6.10	0.24	1.20	25.17	8.47	0.14	0.72	25.39	9.37	0.15	1.08	26.40	6.90	0.20	2.55	28.05	7.80	0.18	2.56
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.40	2.39	2.53	8.17	10.05	2.76	1.65	7.38	10.11	2.71	1.63	7.94	10.92	2.56	1.94	8.49	11.43	2.89	2.02	8.73
32	Telangana	17.12	2.98	1.39	13.24	18.83	3.71	0.74	12.90	19.03	3.68	0.92	13.62	20.08	3.64	1.14	14.97	20.94	4.38	1.04	14.74
33	Tripura	0.18	0.01	0.01	0.01	0.19	0.02	0.02	0.02	0.14	0.03	0.02	0.02	0.17	0.02	0.04	0.03	0.17	0.03	0.02	0.03
34	Uttarakhand	2.09	0.31	0.04	0.22	2.05	0.52	0.03	0.11	2.31	0.38	0.04	0.20	2.31	0.40	0.04	0.21	2.21	0.48	0.04	0.17
35	Uttar Pradesh	71.12	21.20	1.91	6.36	74.72	22.38	1.22	4.79	74.53	21.61	1.21	7.93	79.18	19.51	1.76	10.50	80.37	20.25	1.91	10.01
36	West Bengal	13.30	2.70	1.89	10.34	14.05	3.77	2.36	9.61	12.20	3.20	1.83	9.20	15.77	3.12	2.57	12.24	14.76	3.65	2.34	11.14
All India		341.73	92.64	23.93	121.37	357.26	105.31	16.32	107.31	357.81	109.73	16.45	116.80	387.92	96.29	22.02	149.72	396.60	100.80	22.56	150.37